NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
SUPPLEMENTARY CAUSE LIST DATED **06.11.2026** (FRIDAY)
CHENNAI BENCH **(HYBRID MODE)**
10:30 AM

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In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note:

1. **Mention will be permitted only after notice (written or oral) to the other side.**

2. **Mentioning by Counsels/Parties appearing through Virtual Mode will be taken up only after the conclusion of physical mentioning in the open Court. Further, the Counsels /Parties mentioning through Virtual Mode are invariably required to post the details in the chat box.**

3. **Senior Advocates are requested to refrain from mentioning matters, as it may be inappropriate to the status they hold.**

4. **To avoid interruptions during hearing and to provide optimum convenience to the Bench in granting opportunity to all the counsels/parties, those who appear by Virtual Mode are required to use "Raise Hand" option on Cisco WebEx. If this instruction is not obeyed, the Court Master will 'MUTE' the audio.**

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 584/2026 For Condone Delay IA No. 1636/2026 For Exemption IA No. 1637/2026 Delay in refiling IA No. 1638/2026	Cherukuri Naresh Chowdary, Suspended Director, SS Agri Group Pvt Ltd Vs Union Bank of India & Anr.	Mr. Ujjwal Jain	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 516/2026 For Exemption IA No. 1468/2026 For Urgent Listing IA No. 1469/2026 For Stay IA No. 1470/2026 For Additional Docs. IA No. 1726/2026 **(Interim Order)**	Vivek Kumar Ratakonda, Resolution Applicant of Baron Infotech Ltd Vs Ahalada Rao Vummenthala, RP of Baron Infotech Limited & 2 Ors. **WITH**	Ms. Pavni Dada	Mr. Pavan Kumar Gandhi R1 Mr. Maharshi Viswaraj R2 Ms. Janani Shankar R3

3.	Comp App (AT) (CH) (Ins) No. 577/2026 For Stay IA No. 1617/2026	Vivek Kumar Ratakonda, Resolution Applicant of Baron Infotech Ltd Vs Ahalada Rao Vummenthala, RP of Baron Infotech Ltd & 2 Ors. **WITH**	Ms. Pavni Dada	
4.	Comp App (AT) (CH) (Ins) No. 579/2026 For Stay IA No. 1621/2026	Vivek Kumar Ratakonda, Resolution Applicant of Baron Infotech Ltd Vs Ahalada Rao Vummenthala, RP of Baron Infotech Ltd & Anr.	Ms. Pavni Dada	

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. **Notice Board**
2. **Website: www.nclat.nic.in**